

**Revival of closed units of HFCL and FCIL**

1170. SHRI T. K. RANGARAJAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government has decided to revive all closed units of Hindustan Fertilizer Corporation Limited (HFCL) and Fertilizer Corporation of India Ltd. (FCIL) through Public Sector route except Durgapur and Haldia plants; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) In 2011, CCEA had approved the Draft Rehabilitation Scheme for revival of all the Units of FCIL and HFCL. Revival on nomination basis of Talcher Unit by the consortium of M/s. Rashtriya Chemical and Fertilizers Limited (RCF), M/s. Coal India Limited (CIL) and M/s. Gas Authority of India Limited (GAIL), revival of Ramagundam Unit by M/s. Engineers India Limited (EIL) and M/s. National Fertilizers (NFL) Limited and revival of Sindri Unit by M/s. Steel Authority of India Limited (SAIL). Gorakhpur and Korba Units of FCIL and Durgapur, Haldia, Barauni of HFCL to be revived through bidding route.

CCEA in its meeting held on 9.5.2013, approved waiver of Government of India loan and interest to facilitate FCIL to arrive at positive net worth. This enabled FCIL to get de-registered from the purview of Board for Industrial and Financial Reconstruction (BIFR). CCEA also approved that proposal/action plan on revival of HFCL units to be taken up once revival of FCIL Units is on track.

The Union Cabinet in its meeting held on 13.07.2016 has approved to revive three defunct fertilizer units, namely Gorakhpur, Sindri units of the Fertilizer Corporation of India Limited and Barauni unit of Hindustan Fertilizer Corporation Limited, by means of Special Purpose Vehicle (SPV) of Public Sector Units (PSUs) namely, National Thermal Power Corporation (NTPC), Coal India Limited (CIL), Indian Oil Corporation Limited (IOCL) and FCIL/HFCL, through nomination route.

Besides, in case of Durgapur and Haldia units of HFCL, there are certain issues connected to land disputes with Asansol Durgapur Development Authority (ADDA) and Kolkata Port Trust (KoPT) respectively.

**Setting up of Seed Banks**

1171. SHRI NARENDRA KUMAR SWAIN:

SHRI RANJIB BISWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state: